

Bill to this effect within a period of six months before the Parliament. The Chairman, Committee on Subordinate Legislation, Rajya Sabha has accordingly granted extension of six months' time to MHRD for the same *vide* Rajya Sabha Secretariat's letter dated 24th February, 2015.

Right to quality education under RTE

1605. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Right to Education under the Right of Children to Free and Compulsory Education Act, 2009 has only improved the facilities, brought more kids to the schools and increased number of toilets but has failed to provide them with right to quality education;

(b) whether Government has initiated any survey to analyse the quality of education under the Act; and

(c) if so, the details of reasons for failing to provide the quality education?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Right of Children to Free and Compulsory Education (RTE) at, 2009 and the Centrally sponsored scheme of Sarva Shiksha Abhiyan (SSA) have assisted the States/UT's in achieving near universal Elementary Education and improved Elementary School infrastructure across the country.

The National Council of Educational Research and Training (NCERT) conducts National Achievement Surveys (NAS), every three years, for classes III, V and VIII. Three rounds of NAS have been conducted which reveal improvement in various subjects in all classes in most States, though the achievement levels overall remain low.

The Central Government has launched a sub-programme under SSA called 'Padhe Bharat Badhe Bharat' in August, 2014, for improving early grade reading, writing and comprehension, and early mathematics in classes 1 and 2. Additionally, funds are being provided to improve learning levels in Science and Mathematics at upper primary level. Timely Teacher recruitment, teachers' redeployment, improving Pupil Teacher Ratios are other critical areas in the domain of State/UT Governments, to improve quality of outcomes.

Diversion of CSS funds by Gujarat Government

1606. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Gujarat Government is diverting the centrally sponsored scheme funds to State sponsored schemes in the education sector;